

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1692

TO BE ANSWERED ON THE 08TH MARCH, 2016/PHALGUNA 18, 1937 (SAKA)
INTOLERANCE CASES

1692. ADV. JOICE GEORGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the country is facing severe threats to National Integration;
(b) if so, the details thereof including the major threats being faced;

(c) whether the recently emerging intolerance is the result of growing communalism in the country;

(d) if so, the details thereof;

(e) the details of such incidents during each of the last three years and the current year, State-wise; and

(f) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)

(a) to (e): The prevailing situation in the country does not indicate existence of alleged intolerance in the country. As per the available information, the State-wise details of communal incidents during the years 2013, 2014, 2015 and upto January, 2016 are enclosed at Annexure.

(f): "Public Order" and "Police" are State subjects as per the provisions of the Constitution of India. The responsibility of dealing with communal violence, registration, investigation/inquiry and prosecution of crimes rests primarily with the respective State Governments. However, to

maintain communal harmony in the country, the Central Government assists the State Governments/Union Territories Administrations in a variety of ways like sharing of information, sending alert messages, sending advisories, sending Central Armed Police Forces including the composite Rapid Action Force created specially to deal with communal situations, to the concerned State Governments on specific requests and in the modernisation of the State Police Forces. The Central Government has circulated revised Guidelines to promote communal harmony to the States and Union Territories in 2008.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA UNSTARRED				
QUESTION NO. 1692 FOR 08.03.2016 SHOWING NUMBER OF COMMUNAL INCIDENTS THEREIN, DURING THE YEARS 2013, 2014, 2015 AND JANUARY, 2016				
Name of State	2013	2014	2015	January, 2016
	Incidents	Incidents	Incidents	Incidents
A & N Islands	0	0	0	0
Andhra Pradesh	15	5	4	0
Arunachal Pradesh	0	0	0	0
Assam	0	1	3	0
Bihar	63	61	71	7
Chandigarh	0	0	0	0
Chhattisgarh	3	0	2	0
Delhi	2	7	5	2
D & N Haveli	0	0	0	0
Daman & Diu	0	0	0	0
Goa	1	0	0	0
Gujarat	68	74	55	2
Haryana	2	4	3	0
Himachal Pradesh	0	0	1	1
J & K	4	0	4	1
Jharkhand	12	10	28	2
Karnataka	73	73	105	6
Kerala	41	4	3	0
Lakshadweep	0	0	0	0
Madhya Pradesh	84	56	92	11
Maharashtra	88	97	105	7
Manipur	0	0	0	0
Meghalaya	0	0	0	0
Mizoram	0	0	0	0
Nagaland	0	0	0	0
Odisha	3	3	0	1
Puducherry	0	0	0	0
Punjab	2	0	0	0
Rajasthan	52	72	65	3
Sikkim	0	0	0	0
Tamil Nadu	36	15	3	1
Telangana	0	5	11	0
Tripura	0	0	0	0
Uttrakhand	3	8	9	0
Uttar Pradesh	247	133	155	12
West Bengal	24	16	27	3
Total	823	644	751	59